

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi.A.,
Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District – Promotion, transfer and postings of staff - Orders issued.

Order No. A3-102/2022 dated 01.07.2022

Consequent to the retirement of Sri.Bavose Mathew.J., Junior Superintendent, Court of Judicial First Class Magistrate-I, Thamarassery on 30.06.2022, the following order of promotion, transfer and posting of staff is issued on administrative ground.

1) Sri.Yahkoob Bilal. P.K., (PEN:623871) Head Clerk, Court of Judicial First Class Magistrate, Kunnamangalam the senior most Head Clerk / Accountant/ Bench Clerk Grade-II in this Department is promoted as Junior Superintendent to the scale of pay of Rs.43400-91200/- and posted as such in the Court of Judicial First Class Magistrate-II, Thamarassery vice serial No.3 is transferred.

2) Sri.Ranjith.P., (PEN:623339) Junior Superintendent, Court of Special Judicial First Class Magistrate, (Marad Cases), Kozhikode, is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Thamarassery in the existing vacancy.

3) Smt.Sudha. N.G., (PEN:623033) Junior Superintendent, Court of Judicial First Class Magistrate-II, Thamarassery, is transferred and posted as such in the Court of Special Judicial First Class Magistrate, (Marad Cases), Kozhikode vice serial No.2 is transferred.

4) Sri.Babu. P.K., (PEN:623638) Senior Clerk, Court of Judicial First Class Magistrate-I, Koyilandy, the senior most Senior Clerk in this Department is promoted as Head Clerk/Accountant/Bench Clerk Grade-II to the scale of pay of Rs.39300-83000/- and posted as Head Clerk in the Court of Judicial First Class Magistrate, Kunnamangalam vice serial No.1 is promoted.

The incumbents shall be relieved forthwith. Joining time is restricted to 03 days on exigency of service. Order regarding substitute of serial No.5 will be issued later. The Magistrates concerned are directed to report the relieving and joining time of the incumbents in due course.

Sd/-
Chief Judicial Magistrate

To

The incumbents through office.
The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.
The Secretary, KCJSA, Kozhikode.
✓ The Computer Cell, District Court, Kozhikode for publication in the District Court Website.
The Secretary, Kozhikode Taluk Government Employees Co-operative Society, Kozhikode.
The Secretary, Kozhikode District Judicial Employees Co-operative Credit Society, Kozhikode.
The File.

True Copy By Order


Sheristadar.